

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.764
ANSWERED ON 07.12.2023**

VILLAGES ELECTRIFIED UNDER DDUGJY

**764. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:**

**Will the Minister of POWER
be pleased to state:**

- (a) the total number of villages electrified under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), State/UT-wise including Madhya Pradesh and Haryana;**
- (b) the current status of the implementation of Ujwal Discom Assurance Yojana (UDAY);**
- (c) whether the Government has taken any affirmative actions for the smooth implementation of the said schemes; and**
- (d) if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), in December, 2014 for strengthening the distribution system including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers and electrification of villages across the country. As reported by the States, all the inhabited un-electrified villages as per Census 2011 were electrified by 28th April, 2018 under this scheme. A total of 18,374 villages were electrified under the scheme. For State of Madhya Pradesh, 422 numbers of villages were electrified under DDUGJY. As reported by the State of Haryana, all the inhabited un-electrified villages were electrified prior to the launch of DDUGJY. The State-wise details of village electrification are furnished at Annexure-I.

(b) to (d) : Ujwal DISCOM Assurance Yojana (UDAY) was launched by the Government on 20-11-2015 with an objective to improve operational and financial efficiency of the State DISCOMs.

As per OM dated 20th November, 2015 of UDAY Scheme (Clause 7) :

- i. State will issue non-SLR (Statutory Liquidity Ratio) including SDL (State Development Loans) bonds in the market or directly to the respective bank/ financial Institution holding the DISCOMs debts to the appropriate extent. Proceeds realized from issue of the bonds to the Banker/ FIs shall be entirely transferred by State to DISCOMs, which in turn shall discharge the corresponding amount of Bank/ FIs debts.**
- ii. Non SLR bonds issued by the State will have a maturity period of 10-15 years with a moratorium on repayment of principal up to 5 years, as required by the State.**

The summary of bonds issued under UDAY scheme is attached as Annexure-II. The maturity period of these bonds vary from State to State and is between 5 and 15 years.

A total of 27 States (except Odisha and West Bengal) and 5 UTs (except Delhi and Chandigarh) signed MoU under UDAY. 16 States (namely Jharkhand, Chhattisgarh, Rajasthan, Uttar Pradesh, Bihar, Punjab, Jammu & Kashmir, Haryana, Himachal Pradesh, Andhra Pradesh, Madhya Pradesh, Maharashtra, Assam, Meghalaya, Telangana and Tamil Nadu) signed Comprehensive MoU, which included financial restructuring of debt & taking over of future losses for four years. Other 16 States/UTs (namely Gujarat, Uttarakhand, Goa, Karnataka, Manipur, Sikkim, Arunachal Pradesh, Kerala, Tripura, Mizoram, Nagaland, Andaman & Nicobar Islands, Dadra & Nagar Haveli, Daman & Diu, Puducherry and Lakshadweep) had signed the MoU only for Operational improvements.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 764 ANSWERED IN THE LOK SABHA ON 07.12.2023

Sl. No.	State	No. Of Villages Electrified under DDUGJY.		
		Grid	Off-Grid	Total
1	Arunachal Pradesh	928	555	1483
2	Assam	2338	394	2732
3	Bihar	2699	207	2906
4	Chhattisgarh	605	473	1078
5	Himachal Pradesh	28	-	28
6	J&K	75	54	129
7	Jharkhand	2335	248	2583
8	Karnataka	12	27	39
9	Madhya Pradesh	389	33	422
10	Maharashtra	37	43	80
11	Manipur	267	99	366
12	Meghalaya	969	82	1051
13	Mizoram	54	-	54
14	Nagaland	78	-	78
15	Odisha	2882	399	3281
16	Rajasthan	334	93	427
17	Tripura	26	-	26
18	Uttar Pradesh	1467	31	1498
19	Uttarakhand	67	24	91
20	West Bengal	22	-	22
	Total	15612	2762	18374

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) TO (d) OF UNSTARRED QUESTION NO. 764 ANSWERED IN THE LOK SABHA ON 07.12.2023

SUMMARY OF BOND ISSUED UNDER UDAY SCHEME								
Sl. No.	State	Discom Liabilities (as per MoU) as on 30-09-2015	Discom Liabilities to be restructured as on 30-09-2015	Total Bonds issued by State till date	Total Bonds issued by Discom till date	Total bond issued under UDAY till date	Remainin g Bonds to be issued by State	Remainin g Bonds to be issued by Discoms
1	ANDHRA PRADESH	14721	14721	8256	0	8256	0	6465
2	ASSAM	1510	No bonds have been issued by the Govt. of Assam as the state took over loss in the form of grant and equity.					
3	BIHAR	3109	3109	2332	777	3109	0	0
4	CHHATISGAR H	1740	870	870	0	870	0	0
5	HARYANA	34602	34518	25951	0	25951	0	8566
6	HIMACHAL PRADESH	3854	3854	2891	0	2891	0	963
7	JAMMU & KASHMIR	3538	3538	3538	0	3538	0	0
8	JHARKHAND	6718	6136	6136	0	6136	0	0
9	MADHYA PRADESH	34739	7360	7360	0	7360	0	0
10	MAHARASHTR A	22097	6613	4960	0	4960	0	1653
11	MEGHALAYA	167	167	125	0	125	0	42
12	PUNJAB	20838	20262	15629	0	15629	0	4633
13	RAJASTHAN	80530	76120	59722	12368	72090	0	4030
14	TAMIL NADU	30420	30420	22815	0	22815	0	7605
15	TELANGANA	11897	11244	8923	0	8923	0	2321
16	UTTAR PRADESH	53935	50125	39133	10377	49510	0	616
TOTAL:-		324415	269057	208641	23522	232163.29	0	36894.35
%age of Bonds issued to total debts to be restructured						86%		
Note- States- Goa, Uttarakhand, Gujarat, Karnataka, Manipur, Puducherry, Sikkim, Tripura, Kerala, Arunachal Pradesh, Mizoram have only opted for operational parameters under UDAY, hence, their debt was not taken over by State.								
